

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 142  
(IB)-857(PB)/2020

**IN THE MATTER OF:**

Canara Bank	...	Applicant / Petitioner
Vs		
M/s. Jindal India Thermal Power Ltd.	...	Respondent

**Under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 11.12.2020.**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

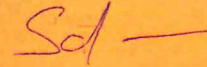
**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sanjay Bajaj, Mr. Rajat Prakash, Advs.

**ORDER**

List the matter for hearing on **27.01.2021.**



(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)

11.12.2020  
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